

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3624
ANSWERED ON:14.12.2012
TRIBALS IN CORPORATE SECTOR
Karwariya Shri Kapil Muni

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has asked the Indian corporate industry to reflect the data regarding tribal employees engaged by them in their annual reports;
- (b) if so, the details thereof along with the reaction of concerned organisations/federations in this regard; and
- (c) the Number of such persons recruited in corporate industries till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c): As per the information provided by the Ministry of Corporate Affairs, provisions of the Companies Act, 1956 do not mandate to have data regarding tribal employees engaged by Indian Corporate Industry in the Annual Report.